COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 16 of 2014

Dated : 12th January, 2015

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

D.P. Chirania **…Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission
& Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Pradeep Misra**

Counsel for the Respondent(s): **Mr. Raj Kumar Mehta,**
Mr. Elangbam P.S. and
Mr. Abhishek Upadhayay for R-1
Mr. Bipin Gupta for R-2 to R-4.

ORDER

Learned Counsel for all the parties have filed their respective written submissions after serving copy on the other side.

Judgment is reserved.

(Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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